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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A No. 2469/97

New Delhi this the 1st of August, 2000

HON'BLE DR. A. VEDAVALLI, MEMBER (J)
HON'BLE SMT. SHANTA SHAstry, MEMBER (A)

Hari Om Prakash Gautam,
S/o Shri Tula Ram Gautam,
R/o No. F-40 Priya Darshni Nagar,
Parakar Colony, Bareilly.

Applicant

(By Advocate: Shri D.K. Garg)

Versus

1. Union of India
Through the Director General of Works,
Central Public Works Department,
Nirman Bhawan,
New Delhi.

2. The Superintending Engineer,
Co-ordination Circle (Civil),
Indra Prasth Bhawan,
New Delhi.

3. Executive Engineer,
Bareilly Central Division,
Central Public Works Deptt.,
Bareilly.

Respondents

(By Advocate: None even on the second call)

ORDER (Oral)

HON'BLE DR. A. VEDVALLI, MEMBER (J)

Learned counsel for the applicant argued the case for sometime. However, in view of the OM No. 490 14/2/86-Estt (J) dated 7.6.88 of Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training of Govt. of India, he sought permission to withdraw this OA. Permission granted. OA is dismissed as withdrawn.

Shanta 9-

(Smt. Shanta Shastry)
Member (A)

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

Mittal